

Central Administrative Tribunal
Principal Bench

O.A.No.27/95

Hon'ble Shri R.K.Ahooja, Member(A)
Hon'ble Shri Syed Khalid Idris Naqvi, Member(J)

New Delhi, this the 23rd day of August, 1999

1. Shri Chander Dev Dass
s/o Shri Tilo Dass
r/o Jhuggi No.E-132/10
Sri Ram Nagar
Lal Bagh
Delhi - Shahdara
DELHI - 110 032.
employed as Gangman
under PWI/Const. N.Rly.
(Gauge Conversion)
Delhi-Sarai-Rohilla.
2. Prabhu
s/o Shri Ghairsha
r/o Jhuggi No.E-132/87
Shri Ram Nagar
Lal Bagh
Delhi-Shahdara
Delhi - 110 032.
Employed as Gang Mate
under PWI/Const. N.Rly.
(Gage Conversion)
Delhi-Sarai-Rohilla.
3. Kalu s/o Shri Panchu
r/o Jhuggi No.E-132/85
Shri Ram Nagar
Lal Bagh
Delhi-Shahdara
Delhi - 110 032.
Employed under PWI/Const.
as Gangman
N.Railway/Paipat.
4. Brahm Dev
s/o Shri Kesso
r/o Jhuggi No.E-132/113
Shri Ram Nagar
Lal Bagh
Delhi-Shahdara
Delhi - 110 032.
Employed as Gangman
Under Asstt. Engineer Const.
(Gauge Conversion)
N.Railway
Tilak Bridge
New Delhi.

a

5. Hari Chand,
S/o. Shri Gaiba,
R/o. E-132/88, Shri Ram Nagar,
Lal Bagh, Delhi-Shahdara,
DELHI-110032.

Employed as Gangman,
Under P.W.I (Const.), N. Railway
(Gauge Conversion)
Delhi-Sarai-Rohilla.

6. Arjun,
S/o. Shri Ram Dev,
R/o. Jhuggi No. A-256,
Shri Ram Nagar, Lal Bagh,
Delhi-Shahdara,
Delhi-110032.

Employed as Gangman
Under P.W.I (Const.), N. Rly.
(Gauge Conversion),
Delhi-Sarai-Rohilla.

7. Smt. Prem,
D/o. Ram Pal,
R/o. M-12, Railway Quarters,
Railway Colony,
Delhi ~~Katwa~~ Shahdara,
DELHI-110032.

Employed as Khalasi/Chowkidar,
under P.W.I (Const.), N. Railway
(Gauge Conversion),
Delhi-Sarai-Rohilla.

8. Sadan,
S/o. Alop,
R/o. Jhuggi No. E-132/88, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110 032.

Employed as Gangman,
Under P.W. (Const.), N. Railway,
(Gauge Conversion),
DELHI-Sarai-Rohilla.

9. Shri Suresh,
S/o. Shri Jangal,
R/o. Jhuggi No. E-132/132, Lal Bagh,
Shri Ram Nagar,
Delhi, Shahdara,
DELHI-110 032.

Employed as Gangman,
Under P.W.I/Const. N. Rly. (Gauge Conversion),
Delhi-Sarai-Rohilla.

10. Rewar,
S/o. Shri Jangai,
R/o. Jhuggi No. 132/87,
Shri Ram Nagar, Lal Bagh,
DELHI-110 032.

Employed as Gang Mate,
Under P.W.I/Const. N. Rly.
(Gauge Conversion),
Delhi-Sarai-Rohilla.

11. Bhagwati,
S/o. Shri Chhotan,
R/o. Jhuggi No. E-132/5, Lal Bagh,
Shri Ram Nagar, Delhi-Shahdara,
DELHI-110032,

Employed as Gangman,
Under P.W.I/Const. N. Railway
(Gauge Conversion),
Delhi-Sarai-Rohilla.

12. Ram Ji,
S/o. Shri Phanoor,
R/o. Jhuggi No. E-132/9, Lal Bagh,
Shri Ram Nagar,
Delhi Shahdara,
DELHI-110032.

Employed as Gangman,
Under P.W.I/Const. N. Railway,
(Gauge Conversion),
Delhi-Sarai-Rohilla.

13. Gari Mohan,
S/o. Shri Tankoo,
R/o. Jhuggi No. E-132/17,
Lal Bagh, Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Under P.W.I./Const. N. Railway,
(Gauge Conversion),
Delhi-Sarai-Rohilla.

On

12

- 4 -

14. Ghamandi,
S/o. Shri Tednai,
R/o. Jhuggi No. E-132/101, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Employed as Peon,
Under P.W.I./Const. N. Railway.
(Gauge Conversion),
Rewari.

15. Shri Sukhdev,
S/o. Shri Phaudar,
R/o. Jhuggi No. E-132/7, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Employed as a Chairman,
Under P.W.I./Const. N. Railway,
(Gauge Conversion),
Delhi-Sarai-Ronilla.

16. Shri Khartoo,
S/o. Shri Lalman,
R/o. Jhuggi No. E-132/30, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Under P.W.I./Const. (Gauge Conversion),
Northern Railway,
Delhi-Sarai-Ronilla.

17. Pitambar,
S/o. Shri Manchoo,
R/o. Jhuggi No. E-132/6, Lal Bagh,
Shri Ram Nagar,
Shahdara-Delhi.
Delhi-110032.

Employed as Chairman,
Under P.W.I./Const. (Gauge Conversion),
Northern Railway, Delhi-
Sarai Ronilla.

Or

...5.

18. Smt. Magni,
D/o. Shri Jaldhar,
R/o. Jhuggi No. E-132/10, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Employed as Khalasi,
Under P.W.I./Const. N. Rly.
(Gauge Conversion),
Delhi-Sarai-Rohilla.

19. Shri R. Mugam,
S/o. Shri Sangam,
R/o. Jhuggi No. E-132/132, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Employed under P.W.I./Constn.
N. Railway (Gauge Conversion),
Delhi-Sarai-Rohilla.

20. Shri Rattan Singh,
S/o. Duli Chand,
R/o. Jhuggi No. E-132/113, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Employed as Khalasi,
Under P.W.I./Const.
N. Railway (Gauge Conversion),
Delhi-Sarai-Rohilla.

21. Shri Dasmal,
S/o. Shri Murli,
R/o. Jhuggi No. E-132/10, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Employed as Peon in
Under P.W.I./Const.
N. Railway (Gauge Conversion),
Delhi-Sarai-Rohilla.

22. Snri Aya Swami,
 S/o. Shri Mullian,
 R/o. Jhuggi No. E-132/85, Lal Bagh,
 Snri Ram Nagar,
 Delhi-Shahdara,
 DELHI-110032.

Employed as Trolleyman
Under P.W.I./Constn. N. Railway
(Gauge Conversion),
Delhi-Sarai-Rohilla.

23. Jugesar Dass,
 S/o. Shri Gultan Dass,
 R/o. Jhuggi No. E-132/30, Lal Bagh,
 Snri Ram Nagar,
 Delhi-Shahdara,
 DELHI-110032.

Employed as Khalasi
Under P.W.I./Const. N. Railway,
(Gauge Conversion),
Delhi-Sarai-Rohilla.

24. Snri Jilley,
 S/o. Shri Ramanand,
 R/o. Jhuggi No. E-132/9101, Lal Bagh,
 Snri Ram Nagar,
 Delhi-Shahdara,
 DELHI-110032.

Employed as Khalasi,
Under P.W.I./Const. N. Railway,
(Gauge Conversion),
Delhi-Sarai-Rohilla.

25. Snri Ram Charan,
 S/o. Snri Sonai,
 R/o. Jhuggi No. E-132/44, Lal Bagh,
 Snri Ram Nagar,
 Delhi-Shahdara,
 DELHI-110032.

Employed as Khalasi,
Under Signal Inspector of
Indian Rly. Central Signal & Tele-
communication Organisation, Shiva Ji Bridge,
Behind Shankar Market,
NEW DELHI 110 001.

26. Shri Panchu,
S/o. Shri Sumer,
R/o. Jhuggi No. E-132/137, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Employed as khalasi,
Under P.W.I./Const. N. Rly.
(Gauge Conversion),
Delhi-Sarai-Rohilla.

27. Shri Shiv Nandan,
S/o. Shri Bal Chand,
R/o. Jhuggi No. E-132/8, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Employed as khalasi,
Under I.O.W./Const./Gauge Conversion,
Delhi-Cantt.

28. Shri Chander Singh,
S/o. Shri Brenma Singh,
R/o. Jhuggi No. E-132/113, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Employed as khalasi
Under P.W.I./Const. N. Rly.
(Gauge Conversion),
Delhi-Sarai-Rohilla.

29. Shri Deod,
S/o. Shri Sadik Ali,
R/o. Jhuggi No. E-132/113, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Employed as Gangman/Khalasi,
Under P.W.I./Const. N. Railway
(Gauge Conversion),
Delhi-Sarai-Rohilla.

30. Shri Rajman,
S/o Shri Hira Lal,
R/Q Jhuggi No. E-132/100, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Employed as Khalasi,
Under P.W.I./Const.N. Railway,
(Gauge Conversion),
Delhi-Sarai-Rohilla.

31. Shri Rameshwar,
S/o Shri Ishwar,
R/Q Jhuggi No. E-132/30, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Employed as Khalasi,
Under P.W.I./Constn. N. Rly.
Gauge Conversion,
Delhi-Sarai-Rohilla.

32. Smt. Jamuna,
D/o Shri Lala,
R/Q Jhuggi No. E-132/85, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Employed as Khalasi,
Under P.W.I./Const. N. Rly./
Gauge Conversion,
Delhi-Sarai-Rohilla.

33. Smt. Surekha,
D/o Shri Anant Ram,
R/Q Jhuggi No. E-132/85, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Employed as Khalasi,
Under P.W.I./Const. N. Railway,
(Gauge Conversion),
DELHI-Sarai-Rohilla.

34. Shri Daya Ram,
S/o. Shri Ganga,
R/o. Railway Quarter,
Railway Colony, P.P.-14,
Delhi-Shahdara,
DELHI-110 032.

Employed as P.W. Khalasi,
Under P.W.I./Const. N. Railway
(Gauge Conversion),
Delhi-Sarai-Rohilla.

35. Smt. Parwati,
D/o. Shri Parmeshwar,
R/o. Jhuggi No.E-132/100, Lal Bagh,
~~Ram~~ Sri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Employed as Peon
Under P.W.I./Const. N. Rly.
(Gauge Conversion),
Delhi-Sarai-Rohilla.

36. Shri Kameshwar,
S/o. Sri Dharmoo,
R/o. Jhuggi No.E-132/100, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110 032.

Employed as Gangman,
Under P.W.I./Const. N. Railway,
(Gauge Conversion),
Delhi-Sarai-Rohilla.

37. Sri Kamboo,
S/o. Sri Jaldhar,
R/o. Jhuggi No.E-132/7, Lal Bagh,
Sri Ram Nagar,
Delhi-Shahdara,
DELHI-110 032.

Employed as Gangman
under P.W.I./Const. N. Rly.,
(Gauge Conversion),
Delhi-Sarai-Rohilla.

Am

38. Smt. Chander Kala,
D/o Shri Rax Rup-dhar,
R/o Jhuggi No. E-132/9, Lal Bagh,
Shri Ram Nagar,
Delhi-Shehadara,
DELHI-110 032.

Employed as Peon
Under P.W.I./Const. N. Railway,
Gauge Conversion,
DELHI-Sarai-Rohilla.

39. Smt. Kushma,
D/o Shri Gopal,
R/o Khuggi No. E-132/9, Lal Bagh,
Shri Ram Nagar,
Delhi-Shehadara,
DELHI-110 032.

Employed as Peon,
Under P.W.I./Const. N. Railway,,
Gauge Conversion,
Delhi-Sarai-Rohilla.

40. Shri Gurnan,
S/o Shri Mandhar,
R/o Jhuggi No. E-132/8, Lal Bagh,
Shri Ram Nagar,
Delhi-Shehadara,
DELHI-110032.

Employed as Gangman,
Under P.W.I./Const. N. Railway,
(Gauge Conversion),
Delhi-Sarai-Rohilla.

41. Smt. Belmati,
D/o Shri Gu'baru,
R/o Jhuggi No. E-132/9 4, Lal Bagh,
Shri Ram Nagar,
Delhi-Shehadara,
DELHI-110032.

Employed as Gangman,
Under P.W.I./Const. (Gauge Conversion),
Northern Railway,
Delhi-Sarai-Rohilla.

(19)

42. Shri Samroo,
S/o Shri Lala,
R/o Jhuggi No. E-132/304, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Employed as Gangman,
Under P.W.I./Const. N. Railway,
(Gauge Conversion),
Delhi-Sarai-Rohilla.

43. Smt. Rukni,
D/o Shri Banoo,
R/o Jhuggi No. E-132/7, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Employed as Peon
Under P.W.I./Const. N. Railway,
Gauge Conversion,
Delhi-Sarai-Rohilla.

44. Shri Mani Ram,
S/o Shri Khokri,
R/o Jhuggi No. E-132/94, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Employed as Gangman,
Under P.W.I./Const. N. Railway,
(Gauge Conversion),
Delhi-Sarai-Rohilla.

45. Shri Sachitanand,
S/o Shri Priyaswami,
R/o Jhuggi No. E-132/304, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Employed as Gangman,
Under P.W.I./Const. N. Railway,
(Gauge Conversion),
Delhi-Sarai-Rohilla.

46. Smt. Ukia,
D/o Shri Knaag y,
R/o Jhuggi No. E-132/13, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110032.

Employed as Gangman,
Under P.W.I./Const. N. Railway,
(Gauge Conversion),
Delhi-Sarai-Rohilla.

47. Shri Himayat Ali,
S/o Sadiq Ali,
R/o Jhuggi No. E-132/87 Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110 032.

Employed as Gangman,
Under P.W.I./Const. N. Railway,
Gauge Conversion,
Delhi-Sarai-Rohilla.

48. Shri Ganga Sahai,
S/o Roopa,
R/o Jhuggi No. 132/85, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110 032.

Employed as Chalkidar,
Under P.W.I./Const. N. Railway,
(Gauge Construction),
Rewari (Harayne).

49. Smt. Mugna,
D/o Shri Ghara,
R/o Jhuggi No. E-132/17, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110 032.

Employed as Khalasi,
Under P.W.I./Const., N. Railway,
(Gauge Conversion),
Delhi-Sarai-Rohilla.

50. Shri Ram Lal,
S/o. Shri Paltoo,
R/o. Jhuggi No. E-132/304, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110 032.

Employed as Chowkidar,
Under P.W.I./Cons. N. Railway,
(Gauge Conversion),
Delhi-Sarai-Rohilla.

51. Shri Vidya Ram,
S/o. Shri Ram Phal,
R/o. Jhuggi No. E-132/88, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110 032.

Employed as Khalasi,
Under P.W.I./Const./N. Railway,
(Gauge Conversion),
Delhi-Sarai-Rohilla.

52. Shri Mohan Lal,
S/o. Shri Chiranjee Lal,
R/o. Jhuggi No. E-132/132, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
DELHI-110 032.

Employed as P. Way Khalasi,
Under P.W.I./Const., N. Railway,
(Gauge Conversion),
Delhi-Sarai-Rohilla.

53. Shri Shankar,
S/o. Shri Bhoomi,
R/o. Jhuggi No. E-132/6, Lal Bagh,
Shri Ram Nagar,
Delhi-Shahdara,
Delhi-110 032.

Employed as Khalasi,
Under I.O.W./Const. (Gauge Conversion),
N. Railway,
Delhi-Sarai-Rohilla.

54. Sri Hari Ram,
S/o. Sri Ram Viles,
R/o. Jhuggi No. E-132/94, Lal Bagh,
Sri Ram Nagar,
Delhi-Shahdara,
DELHI-110 032.

Employed as Gangman,
Under P.W.I./Const. N. Railway,
(Gauge Conversion),
Delhi-Sarai-Rohilla.

55. Sri Govardhan,
S/o. Sri Abhimanyu,
R/o. Jhuggi No. E-132/5, Lal Bagh,
Sri Ram Nagar, Delhi-Shahdara
DELHI-110 032.

Employed as Gangman,
Under P.W.I./Construction, N. Railway,
(Gauge Conversion),
Delhi-Sarai-Rohilla.

56. Sri Budhi Lal,
S/o. Sri Kedar,
R/o. Jhuggi No. E-132/113, Lal Bagh,
Sri Ram Nagar,
Delhi-Shahdara,
DELHI-110 032.

Employed as Gangman,
Under P.W.I./Construction,
(Gauge Conversion), N. Rly.,
Delhi-Sarai-Rohilla.

57. Sri Tankadhar,
S/o. Sri Maheshwar,
R/o. Jhuggi No. E-132/10, Lal Bagh,
Sri Ram Nagar,
Delhi-Shahdara,
DELHI-110 032.

Employed as Gangman,
Under P.W.I./Const. (Gauge Conversion),
Northern Railway,
Delhi-Sarai-Rohilla.

58. Shri Tulsia
s/o Shri Dhanna
r/o Jhuggi No.E-132/85
Lal Bagh
Shri Ram Nagar
Delhi-Shahdara
Delhi - 110 032.
employed as Gangman
Under P.W.I./Cont. N.Railway
Delhi-Sarai-Rohilla
(Gauge Conversion).

(None)

Vs.

1. General Manager
Northern Railway
Baroda House
New Delhi - 110 001.
 2. Divisional Railway Manager
Northern Railway
D.R.M.Office
State Entry Road
New Delhi - 110 001. and
 3. Chief Administrative Officer (Constn.)
Northern Railway
Kashmere Gate
Delhi - 110 006.
- ... Respondents
- (By Shri R.L.Dhawan, Advocate for R-2 and R-3).

O R D E R (Oral)

Hon'ble Shri R.K.Ahooja, Member(A)

None for the applicant even on second call.
Heard the arguments of the learned counsel for Respondents No.2 and 3. The OA is disposed of in terms of Rule 15 of the Central Administrative Tribunal (Procedure) Rules on the basis of the available pleadings on record and the arguments advanced by the learned counsel for Respondents No.2 and 3.

2. The applicants, 58 in number, claim that they were made permanent pursuant to the orders and instructions of the Railway Board dated 24.12.1973 and 21.6.1988. Their grievance is that the respondents

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have not so far granted them lien as per Rules in Delhi Division of Northern Railway and as a result they are uncertain regarding their retiral benefits, etc.

3. Respondent No.3, i.e., Chief Administrative Officer (Constn.), Northern Railway has stated in the reply that the cases of the applicants for grant of lien have been forwarded to Respondent No.2 and to be decided in terms of the rules and regulations. Respondent No.2, the Divisional Railway Manager, Northern Railway has stated that decision can not be taken in respect of applicants unless service particulars of the applicants are forwarded to him duly verified by Respondent No.3.

4. Having heard ~~by~~ the learned counsel for Respondents No.2 and 3, we are of the view that this OA can be disposed of with a direction to both the Respondents to verify the service particulars of the applicants and to take a final decision regarding the grant of lien to the applicants, in case the same has not been done in the intervening period, within a period of three months from the date of receipt of a copy of this order. Respondent No.3 will also inform the applicants ~~of~~ the final decision taken in consultation with Respondent No.2 within a period of one month thereafter.

The OA is disposed of as above. No costs.

(SYED KHALID IDRIS NAQVI)
MEMBER(J)

R. K. Ahooja
(R.K. AHOOJA)
MEMBER(A)

/RAO/